

DIVISION BENCH
COURT - I

S-7

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/61(KB)2024
COMP.APPL/16(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30TH APRIL 2024

IN THE MATTER OF	STATE BANK OF INDIA VS BANSILAL LEISURE PARKS LTD
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearance(via video conference/physically)

Mr. S.K. Ray, Adv.] For the Financial Creditor
Ms. R. Sanyal, Adv.]
Ms. Zeba Khan, Adv.]

ORDER

1. Ld. Counsel for the Financial Creditor present.
2. COMP.APPL/16(KB)2024
 - a. None appears for the applicant.
 - b. Post this COMP.APPL/16(KB)2024 on **24.06.2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)